IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

DATE OF ORDER: 29:04.2004

CP 02/2004 (OA 91/1998)

S.K. Jain son of Shri S.C. Jain aged about 52 years, presently posted as Divisional Engineer (Phones), Office of the General Manager, Telecom District Ludhiana (Punjab).

Petitioner

## **VERSUS**

Shri Vinod Vaish, Secretary, Department of Telecommunications, Sanchar Bhawan, 20 Ashoka Road, New Delhi:

Respondent

W

Mr. Tej Prakash Shama, Counsel for the respondents

## CORAM:

be taken on record.

Hon'ble Mr. A.K. Bhandari, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

## 7 ORDER (ORAL)

This Contempt Petition has been filed against the violation of the order dated 26.9.2002 passed by this Tribunal in OA No.191/1998.

- Notice of this Contempt Petition was given to the respondent.

  The respondenthas not filed any reply:
- During the course of arguments, the learned counsel for the petitioner has brought to our notice an order dated 08.04.2004 whereby the directions given by this Tribunal has been complied with subject to the outcome of the Writ Petition filed by the Department in the Hon ble Court of Rajasthan against the judgement dated 26.09.2002 of Hon ble CAT. The copy of the letter dated 8.4.2004

In view of this, this Contempt Petition does not survives. The same is hereby dismissed. Notices issued to the respondent is hereby discharged.

(A.K. BHANDARI) MEMBER (A)

AHQ

(M.L. CHAUHAN) MEMBER (J)